

**GENDER SENSITISATION AND
INTERNAL COMPLAINTS COMMITTEE (GSICC)**

HIGH COURT OF TRIPURA, AGARTALA

ANNUAL REPORT, 2024

(As required under Rule 7(2)(iii) of the Gender Sensitisation and Sexual Harassment of Women at the High Court of Tripura (Prevention, Prohibition and Redressal) Regulations-2013)

The High Court Gender Sensitisation and Internal Complaints Committee (GSICC) **was first constituted** by the then Hon'ble Chief Justice vide this Registry's Notification dated **08.05.2014** comprising of 9(nine) members. The said Committee was thereafter re-constituted from time to time by Hon'ble the Chief Justice.

Last year, the Committee was **re-constituted** by the Hon'ble Chief Justice vide this Registry's Notification dated **27.04.2023**. This time 2(two) separate Committees were constituted. One for the Members of the Tripura Judicial Service and one for the staff members and officers of the High Court Service with the following Chairperson and Members:

For the Members of the Tripura Judicial Service

Sl. No	Name of the Members with Designation	
1.	Hon'ble Mr. Justice T.AmarnathGoud, Judge,	Chairman
2.	Hon'ble Mr. Justice A. Lodh, Judge,	Member
3.	President, Tripura High Court Bar Association	Member
4.	Smt. JhumaDatta Chowdhury, Secretary, High Court legal Services Committee	Member
5.	Smt. Mou Banerjee, Deputy Registrar (Judicial)	Member

For the staff members and officers of the High Court Service

Sl. No	Name of the Members with Designation	
1.	Hon'ble Mr. Justice A. Lodh, Judge	Chairman
2.	Registrar General	Member
3.	Smt. Sima Datta	Member-Secretary
4.	Smt. Chaitali Datta	Member
5.	Secretary, Adibasi Mahila Samity, Agartala (NGO)	Member

Lastly, the said Committee has been **re-constituted** by the Hon’ble the Chief Justice vide this Registry’s Notification dated **03.04.2024 (Annexure-G)** with the following Chairperson and Members:

For the Members of the Tripura Judicial Service

Sl. No	Name of the Members with Designation	
1.	Hon’ble Mr. Justice T. Amarnath Goud, Judge	Chairperson
2.	Hon’ble Mr. Justice A. Lodh, Judge	Member
3.	Shri P.Roy Barman, Senior Advocate	Member
4.	Ms. Rumela Guha, Advocate	Member
5.	Smt. Pinki Chakraborty, Advocate	Member
6.	The Director, Social Welfare Department	Member
7.	Smt. Jhuma Datta Chowdhury, Member-Secretary, Tripura State legal Services Authority	Member
8.	Smt. Mou Banerjee, Registrar (Judicial)	Member
9.	Smt. Chaitali Datta, Assistant Registrar	Convenor

COMPLAINT REDRESSAL

(i) High Court Of Tripura

After constitution of the Internal Complaints Committee by the Hon’ble High Court of Tripura, only one complaint was received during the month of February, 2024. The matter was referred to the “Internal Complaints Committee” by the Hon’ble Standing Committee to conduct an enquiry. Thereafter, an Internal Sub-Committee was constituted by the Internal Complaints Committee for completing the inquiry abiding by the provisions of the “Gender Sensitization & Sexual Harassment of Women at the High Court and the District Courts of Tripura (Prevention, Prohibition & Redressal) Regulation, 2013”.

Accordingly, the Internal Sub-Committee, after concluding the inquiry, has submitted its report before the Internal Complaints Committee. The said report was also placed before the Hon’ble Chief Justice for kind consideration of His Lordship.

(ii) District & Subordinate Courts Of Tripura

As per report, no complain with regard to sexual harassment against the staff members of any of the District Courts has been received by the Internal Complaints Committee constituted in the District Courts of the state of Tripura.

AWARENESS PROGRAMME

The GSICC regularly conducts Awareness Programme through Legal Services Authority and the Tripura Judicial Academy.

A report dated 26.11.2024 **(Flag-X)** has been collected from the Director, Tripura Judicial Academy. In the said report it is stated that the Tripura Judicial Academy has organized Webinar on “Gender Sensitization in light of the Judgement of the Hon’ble Apex Court in AparnaBhat&Ors. Vs. State of M.P &Anr. & capacity building of ICCs/LCs/ICs member” on 15.11.2024. The programme aimed to enhance the understanding and application of gender sensitivity among judicial officers and other stakeholders in light of contemporary challenges and judicial perspectives.

The webinar witnessed enthusiastic participation from all Judicial Officers across the eight districts of Tripura. Additionally, members of Internal Complaints Committee (ICCs) formed under the Protection of Women from Sexual Harassment (PoSH) Act, 2013 of the District Courts of Tripura also actively attended the programme, enriching the discussions with their diverse perspectives.

A report dated 27.11.2024 has also been collected from the Tripura State Legal Services Authority. In the said report it is stated that the District Legal Services Authority, Gomati District, Udaipur has conducted 6(six) Nos. of Awareness Programmes, the DLSA Khowai District, Khowai has conducted 1(one), the North Tripura District, Dharmanagar 9(nine) and the DLSA South Tripura, Belonia has conducted 5(five) such programmes.

BUDGET/FINANCIAL SACNTION

As per rule, The “Internal Complaints Committees” are constituted in every Districts of the State of Tripura to redress the complaints made with regard to Sexual Harassment in the District Courts. The District Judges of every respective Districts with District Judge as Chairman. All the activities relating to Gender Sensitisation in the Districts and Sub-Divisions are done by the Legal Services Authority from the fund allocated to them.

Similarly, the Tripura Judicial Academy is conducting such programme time to time from their allocated budget.

Therefore, the GSICC of the High Court of Tripura has no separate budget/ fund for conducting such programmes.

SENSITISATION AND PUBLICITY

No separate website for GSICC is there in the High Court of Tripura. However launching of a separate website of GSICC is under process. Hence, for the time being, the official email (highcourt.agt@indiancourts.nic.in) of the High Court is being used.

CONTACT DETAILS FOR RAISING COMPLAINTS

Sl. No	Name	Designation	Contact No. Landline	Contact No. Mobile
1.	Smt. Chaitali Datta, Assistant Registrar	Convenor, Internal Complaints Committee, High Court of Tripura	(0381)-2412210	6370581427

CONCLUSION

The Internal Complaints Committee of the High Court of Tripura is functioning smoothly and effectively and its constitution helps in sensitizing the public relating to gender issues and redressing the grievances of aggrieved persons and it will continue to do its functions in prevention of sexual harassment of women within the precincts of the High Court of Tripura.
